

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 2071  
TO BE ANSWERED ON 01.01.2018

**Measures to Prevent Administrative Procrastination**

**2071. Dr. ANUPAM HAZRA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to take initiative to frame proper procedure and rule to guard against procrastination, a corruption in disguise in administrative action and to impose punishment upon high officials for their violation of existing rules and regulations of the university/University Grants Commission (UGC); and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) & (b): In order to guard against procrastination and corruption and with a view to bring transparency and accountability, the following initiatives have been taken by the University Grants Commission (UGC): (i) introduction of Public Financial Management System (PFMS); (ii) implementation of e-office; (iii) web-based application for UGC schemes; (iv) introduction of online public grievance redressal system; (v) introduction of Direct Benefit Transfer (DBT) system; (vi) Special RTI Cell in UGC; (vii) establishment of Vigilance Cell in UGC; (viii) appointment of Central Vigilance Officer in the UGC. Further, as and when complaints against violation of UGC Rules / Regulations are received, appropriate action is taken by UGC after examination of complaints.

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